

The scheme has been successful in its objective to provide fellowships in the form of financial assistance to students belonging to SCs/STs to pursue higher studies and hence being continued without revision other than the number of fellowships/rates of fellowships.

Proposal for hospital in Scheduled Tribe dominated areas

†2139. SHRI MAHENDRA SINGH MAHRA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Ministry has received proposal from the State of Uttarakhand to establish hospital in Scheduled Tribe dominated areas;
- (b) if so, the proposed locations of hospitals for which proposals have been received and when the same were received;
- (c) the reasons for not approving the said proposals till now; and
- (d) by when approval is expected to be granted?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) No, Sir.

(b) to (d) Do not arise.

Handing over of land titles to the tribals

2140. SHRI PRAKASH JAVADEKAR: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the status of implementation of providing land titles to tribals in the country;
- (b) the details of implementation since 2009, State-wise;
- (c) the reasons for the delay in implementation; and
- (d) the steps Government intends to take to ensure handing over of land titles to the tribals at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) As per the information collected from the State/UT Governments, till 31st July, 2012, 32,28,887 claims have been filed and 12,68,766 titles have been distributed under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006. Further, 14,726 titles were ready for distribution.

† Original notice of the question was received in Hindi.